

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 114**  
**CA(CAA)-23/(ND)/2021**

**IN THE MATTER OF:**

Principal Insys Pvt. Ltd. And Shivam Paper and Board Mills Pvt. Ltd.  
....**Applicant**

**Order under Section 230-232.**

**Order delivered on 09.03.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant :  
For the Respondent :

**ORDER**

Learned Counsel for the applicant seeks and is granted time to file convenience chart and give details of all five applicant companies. The meetings to be held and meetings to be dispensed with in view of the consent affidavit filed.

List on 06.05.2021.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (T)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (J)**

Vaishali – 09.03.2021